

THE GAUHATI HIGH COURT
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION NO. 22

Dated Guwahati, the 30th May, 2018

Hon'ble the Chief Justice has been pleased to re-constitute the following Committees in the manner indicated below:-

SL NO.	NAME OF THE COMMITTEE	NAMES OF THE HON'BLE JUDGES / MEMBERS	SECRETARY
01.	Administrative Committee.	Hon'ble the Chief Justice Hon'ble Mr. Justice Arup Kumar Goswami Hon'ble Mr. Justice Ujjal Bhuyan	Registrar General
02.	Financial Affairs & Budget Committee.	Hon'ble Mr. Justice Arup Kumar Goswami Hon'ble Mr. Justice Ujjal Bhuyan Hon'ble Mr. Justice Suman Shyam	Registrar (Admn.) to be assisted by DR (Finance)
03.	Committee for transfer of Judicial Officers.	Hon'ble Mr. Justice Arup Kumar Goswami Hon'ble Mr. Justice Ujjal Bhuyan	Registrar (Vigilance)
04.	Library Committee (a) for all the High Court Benches; (b) for all the District Courts including Family Court etc.	Hon'ble Mr. Justice Arup Kumar Goswami Hon'ble Mr. Justice Ujjal Bhuyan Hon'ble Mr. Justice Manojit Bhuyan Hon'ble Mr. Justice M. Zothankhuma Hon'ble Mr. Justice Suman Shyam	Registrar(Judicial) to be assisted by Librarian-cum- Research Officer (LRO)
05.	Committee to examine the continued utility of all Judicial Officers under the jurisdiction of the Gauhati High Court, on attaining the age of 50/55/58 years	Hon'ble the Chief Justice Hon'ble Mr. Justice Arup Kumar Goswami Hon'ble Mr. Justice Ujjal Bhuyan Hon'ble Mr. Justice Manojit Bhuyan	Registrar (Vigilance)
06.	Committee to examine contribution of Gauhati High Court in development of Law.	Hon'ble Mr. Justice Arup Kumar Goswami Hon'ble Mr. Justice Ujjal Bhuyan Hon'ble Mr. Justice Manojit Bhuyan Hon'ble Mr. Justice M.R. Pathak	Registrar (Judicial)
07.	Committee to complete the process of selection of Chairperson and Members of Foreigners Tribunals in Assam.	Hon'ble Mr. Justice Ujjal Bhuyan Hon'ble Mrs. Justice Rumi Kumari Phukan	Registrar (Judicial)



08.	Committee for consideration of Shetty Commission's Recommendations on Revision of Pay Scale etc. of Pay Scale etc. of the Subordinate Courts' Staff of Assam.	Hon'ble Mr. Justice Ujjal Bhuyan Hon'ble Mr. Justice Manojit Bhuyan Hon'ble Mr. Justice M. Zothankhuma	Registrar (Judicial)
09.	Mediation Monitoring Committee.	Hon'ble Mr. Justice Ujjal Bhuyan Hon'ble Mr. Justice Manojit Bhuyan Hon'ble Mr. Justice Suman Shyam	Registrar (Admn.)
10.	Public Interest Litigation Committee.	Hon'ble Mr. Justice Ujjal Bhuyan Hon'ble Mr. Justice M.R. Pathak Hon'ble Mr. Justice Manojit Bhuyan	Registrar (Judicial)
11.	Information and Communication Technology Committee	Hon'ble Mr. Justice Ujjal Bhuyan Hon'ble Mr. Justice Manojit Bhuyan Hon'ble Mr. Justice Suman Shyam	Registrar (IT) To be assisted by Jt. Registrar (PM & P)
12.	Committee to look after the affairs of the Law Research Institute.	Hon'ble Mr. Justice Ujjal Bhuyan Hon'ble Mr. Justice M.R. Pathak Hon'ble Mr. Justice M. Zothankhuma	Registrar (Estt.)
13.	Committee for Implementation of National Court Management System.	1. Hon'ble Mr. Justice Ujjal Bhuyan 2. Hon'ble Mr. Justice Manojit Bhuyan 3. Director, Judicial Academy, Assam 4. Registrar General, Gauhati High Court 5. Member-Secretary, Assam State Legal Services Authority 6. Central Project Co-ordinator, Gauhati High Court 7. Chief Engineer, PWD (Bldg.), Assam 8. Director, Assam Institute of Management 9. Technical Director, NIC, Assam State Centre-cum-E-Courts Project Co-ordinator, Assam.	Registrar (Judicial)
14.	District Sub-Committee for effective integration of National Court Management Systems and State Court Management Systems.	1. Portfolio Judge of the respective District 2. District Judge 3. Deputy Commissioner 4. District Informatics Officer	District Judge of the concerned district will be the Secretary and will coordinate with Registrar (Judicial)
15.	Committee for Buildings & Infrastructure	1. Hon'ble Mr. Justice Arup Kumar Goswami 2. Hon'ble Mr. Justice Ujjal Bhuyan 3. Hon'ble Mr. Justice Suman Shyam MEMBERS 4. Chief Secretary of the respective States 5. Secretary/Senior-most Secretary of the Department of Finance of the respective States. 6. LR & Secretary, Judicial Department of the respective States. 7. Chief Engineer, PWD, (Bldg.), of the respective States.	Registrar (Admn.) to be assisted by Jt. Registrar (PM&P)

		<p>(Officials indicated at Sl. No. 4 to 7 will remain present as and when issues concerning the respective States are taken up)</p> <p>This Committee shall also monitor and look into the various projects pertaining to the High Court and its Outlying Benches. However, any urgent matter or issue which is otherwise not related to the officials at Sl. No. 4 to 7, may be placed before Hon'ble the Chief Justice through JAD and Portfolio Judge.</p>	
16.	District Committee for Building & Infrastructure	<ol style="list-style-type: none"> Hon'ble Portfolio Judge of the concerned District. District Judge. 	
17.	Committee for Recruitment of Judicial Officers including the promotion of Judicial Officers of all States	<ol style="list-style-type: none"> Hon'ble Mr. Justice Arup Kumar Goswami. Hon'ble Mr. Justice Ujjal Bhuyan Hon'ble Mr. Justice Manojit Bhuyan 	Registrar (Vigilance) -cum-I/C. Recruitment Cell To be assisted by Joint Registrar (Recruitment)
18.	Committee for the utilization of funds under the 14 th Finance Commission	<ol style="list-style-type: none"> Hon'ble Mr. Justice Arup Kumar Goswami Hon'ble Mr. Justice Ujjal Bhuyan Mr. Prabir Kr. Dutta, IAS (Retd.), former Chief Secretary to the Govt. of Assam Kodathumuriyil Verghese Eapen, IAS, Addl. Chief Secretary to the Govt. of Assam, Planning & Development Deptt. Commissioner & Secretary to the Govt. of Assam, Finance Department. LR & Secy. to the Govt. of Assam, Judicial Deptt. Dist. & Sess. Judge, Kamrup, Amingaon Chief Engineer, PWD (Building), Assam. <p>N.B. For any matter / issue relating to the implementation of 14th Finance Commission Award, which is otherwise not related to the officials at Sl. No. 4 to 8, shall be placed before Hon'ble the Chief Justice through the other Hon'ble members indicated at Sl. Nos. 1 & 2.</p>	Registrar (Admn.) to be assisted by Joint Registrar (PM&P)
19.	Guest House Management Committee	Hon'ble Mr. Justice Ujjal Bhuyan	Registrar (Admn.) to be assisted by Joint Registrar (Protocol)
20.	Committee for reviewing and revising the list of Legal Aid Counsel / Amicus Curiae for the Principal Seat, Gauhati High Court, Guwahati	<p>Hon'ble Mr. Justice Arup Kumar Goswami</p> <p>Hon'ble Mr. Justice Ujjal Bhuyan</p> <p>Hon'ble Mrs. Justice Rumi Kumari Phukan</p>	

21.	Committee to consider all matters relating to establishment of a Museum in the Principal Seat of Gauhati High Court	Hon'ble Mr. Justice Arup Kumar Goswami Hon'ble Mr. Justice M.R. Pathak Hon'ble Mrs. Justice R.K. Phukan	Registrar General
22.	Committee to monitor and look into the functioning of Juvenile Justice Boards in respect of the states of Assam, Nagaland, Mizoram and Arunachal Pradesh.	Hon'ble Mr. Justice M.R. Pathak Hon'ble Mr. Justice Manojit Bhuyan Hon'ble Mrs. Justice R.K. Phukan	Registrar (Judicial)
23.	Committee for Centralized Recruitment for Officers & Staff of Subordinate Judiciary and all Benches of the High Court.	Hon'ble Mr. Justice Arup Kumar Goswami Hon'ble Mr. Justice Ujjal Bhuyan Hon'ble Mr. Justice Suman Shyam	Registrar (Admn.) To be assisted by Joint Registrar (Recruitment)
24.	Committee to monitor implementation of Action Plan for disposal of cases in Subordinate Courts, etc.	Hon'ble Mr. Justice Ujjal Bhuyan Hon'ble Mr. Justice Suman Shyam Hon'ble Mr. Justice K. R. Surana	Registrar (Judicial)
25.	Rule Committee for all other Rules	Hon'ble Mr. Justice Arup Kumar Goswami Hon'ble Mr. Justice A.M. Bujor Barua	Registrar (Vigilance)
26.	Committee for recruitment of supporting staff of Foreigners Tribunal, Assam.	Hon'ble Mr. Justice Ujjal Bhuyan Hon'ble Mr. Justice Ajit Borthakur	Registrar (Judicial)
27.	Committee for consideration of the representations submitted by the Judicial Officers under the jurisdiction of the Hon'ble Gauhati High Court for expunction / revision of remarks and / or upgradation of gradings recorded in their ACRs.	Hon'ble Mr. Justice Arup Kumar Goswami Hon'ble Mr. Justice Ujjal Bhuyan Hon'ble Mr. Justice A.M. Bujor Barua	-

28.	Committee to periodically oversee the cases under the Pre-conception and Pre-natal Diagnostic Techniques (Prohibition of Sex Selection) Act, 1994 and The Pre-conception and Pre-natal Diagnostic Techniques (Prohibition of Sex Selection) Rules, 1996.	Hon'ble Mrs. Justice R.K. Phukan Hon'ble Mr. Justice A.M. Bujor Barua Hon'ble Mr. Justice Nelson Sailo	Registrar (Judicial)
29.	Committee for dealing with all matters relating to Officers and Staff of the High Court (Principal Seat and Outlying Benches); specifically, a) Promotion, ACP, Recruitment (Principal Seat); Reservation of posts for direct recruitment. b) All matters relating to ACRs; and c) Staff Welfare.	Hon'ble Mr. Justice Ujjal Bhuyan Hon'ble Mr. Justice Manojit Bhuyan Hon'ble Mr. Justice Suman Shyam	Registrar (Estt.)
30.	Committee for Judicial Education and Training	Hon'ble Mr. Justice Arup Kumar Goswami Hon'ble Mr. Justice Manojit Bhuyan Hon'ble Mr. Justice Suman Shyam	Registrar (Judl.) to be assisted by Research Officer, Judicial Academy, Assam.
31.	Committee to monitor the construction of the building and infrastructure development etc., of Judicial Academy, Assam.	Hon'ble Mr. Justice Arup Kumar Goswami Hon'ble Mr. Justice Suman Shyam Director, Judicial Academy, Assam	Research Officer, Judicial Academy, Assam.
32.	Committee to supervise the separation of judiciary in the State of Nagaland and Arunachal Pradesh.	Hon'ble Mr. Justice Arup Kumar Goswami Hon'ble Mr. Justice Ujjal Bhuyan Hon'ble Mr. Justice Suman Shyam	Jt. Registrar (Vigilance)
33.	Committee for publication of an Annual Report for the High Court and for preparation of Vision Statement for High Court and District Court.	Hon'ble Mr. Justice Arup Kumar Goswami Hon'ble Mr. Justice L.S. Jamir Hon'ble Mr. Justice Manojit Bhuyan	Jt. Registrar (Vigilance) & Jt. Registrar (PM&P)

34.	Committee for monitoring the implementation of the resolutions adopted in the Chief Justices' Conferences	Hon'ble the Chief Justice Hon'ble Mr. Justice Arup Kumar Goswami	Registrar (Vigilance) to be assisted by Jt. Registrar (PM&P)
35.	Gauhati High Court Committee for sensitization of Family Court matters.	Hon'ble the Chief Justice (Chairperson, Judicial Academy, Assam) Hon'ble Mr. Justice Ujjal Bhuyan Hon'ble Mrs. Justice Rumi Kumari Phukan	Jt. Registrar (Vigilance)
36.	Committee for the purpose fixation of pay, increment and all other matters pertaining to the service of the officers of Arunachal Pradesh Judicial Service.	Hon'ble Mr. Justice Arup Kumar Goswami Hon'ble Mr. Justice Ujjal Bhuyan	Registrar (Vigilance)
37.	Committee for publication of report / book on proposed "Courts in North East".	Hon'ble Mr. Justice Arup Kumar Goswami Hon'ble Mr. Justice Ujjal Bhuyan Hon'ble Mr. Justice Manojit Bhuyan	Registrar (Judicial)
			Jt. Registrar (PM&P) & Mr. C. Chaturvedi, Research Officer, Judicial Academy, Assam, Joint Secretaries.
38.	Committee to select best sections and staff of the Principal Seat of the Gauhati High Court.	Hon'ble Mr. Justice Arup Kumar Goswami Hon'ble Mr. Justice Ujjal Bhuyan Hon'ble Mr. Justice Manojit Bhuyan	Registrar General
39.	Sub-Committee to assist the Rule Committee in framing the revised Pay Rules for the Officers and Staff of the Gauhati High Court, in light of the Order dated 06.04.2017 passed by the Gauhati High Court in WP(C) No. 1724/2015.	Shri Mukibur Rahman, DR (Budget) Shri Partha Saikia, Court Master Shri Utpal Buragohain, Cashier Shri Mriganka Choudhury, SJA Smt. Joysree Roy, SJA	

40.	Committee for Designation of Senior Advocates	<p>1. Hon'ble the Chief Justice 2. Hon'ble Mr. Justice Arup Kumar Goswami 3. Hon'ble Mr. Justice Ujjal Bhuyan 4. Hon'ble Mr. Justice Manojit Bhuyan</p> <p style="text-align: center;"><u>MEMBERS</u></p> <p>5. Advocate General of the respective States of Assam, Nagaland, Mizoram and Arunachal Pradesh. 6. One Member of the respective Bar Associations of Assam, Nagaland, Mizoram and Arunachal Pradesh to be nominated by Members mentioned at Sl. Nos. 1, 2, 3 and 4.</p> <p><i>N.B. The Members indicated at Sl. Nos. 5 and 6 will participate, as and when, the issue of consideration of designating Senior Advocate from their respective States, is taken up.</i></p>	
41.	Committee to monitor the Daily Work Done Activity of the Judicial Officers of the Sub-ordinate Courts of the State of Assam.	<p>Hon'ble Mr. Justice Ujjal Bhuyan Hon'ble Mr. Justice Suman Shyam Hon'ble Mr. Justice H.K. Sarma</p>	Registrar (Judicial)
42.	<p>Committee to supervise and monitor the progress made by the States in regard to the compliance with the directions of the Supreme Court of India in Criminal Appeal No. 652 / 2012.</p> <p>(NDPS Committee)</p>	<p>Hon'ble Mr. Justice Manojit Bhuyan Hon'ble Mr. Justice M.A. Ali</p>	Registrar (Judicial)
43.	Committee for Complaints against Sexual Harassment for all High Court Benches.	<p>Hon'ble Mrs. Justice R.K. Phukan Smt. Rakhi S Choudhury, Advocate Dr. Shabeena Yasmin Saikia, Asst. Prof., Deptt of Sociology, Gauhati University Smt. Dolly Devi, Asstt. Registrar Smt. Panchai Sarma, Asstt. Registrar</p>	Smt. Dolly Devi, Dy. Registrar
44.	Rule Committee under Section 123 of the CPC	<p>Hon'ble Mr. Justice Arup Kumar Goswami Hon'ble Mr. Justice P. K. Deka Hon'ble Mr. Justice M. A. Ali Dist. & Sess. Judge, Kamrup, Guwahati. Shri G.N. Sahewalla, Sr. Advocate. Shri Hari Kanta Deka, Sr. Advocate</p>	Registrar (Judicial)

45.	Committee to look/re-examine into the existing statutory rules dealing with the appointment of staff in the Gauhati High Court as well as in the subordinate Courts under the jurisdiction of the Gauhati High Court.	Hon'ble Mr. Justice Ujjal Bhuyan Hon'ble Mrs. Justice Rumi Kumari Phukan Hon'ble Mr. Justice Nelson Sailo Hon'ble Mr. Justice H.K. Sarma	Registrar (Admn.) to be assisted by the Joint Registrar (Recruitment)
46.	Arrear Committee	Hon'ble Mr. Justice Ujjal Bhuyan Hon'ble Mr. Justice K.R. Surana Hon'ble Mr. Justice H.K. Sarma	Registrar (Judicial)
47.	Committee for examining the matter of Assured Career Progression (ACP) and functional scale to the officers of Assam Judicial Service, Nagaland Judicial Service, Aizawl Judicial Service and Arunachal Pradesh Judicial Service	Hon'ble Mr. Justice Arup Kumar Goswami Hon'ble Mrs. R.K. Phukan Hon'ble Mr. Justice S. Serto	Registrar (Vigilance)
48.	Committee for searching of a plot of land for construction of new High Court Building with residential accommodations for the Hon'ble Judges.	1. Hon'ble Mr. Justice Arup Kumar Goswami 2. Hon'ble Mr. Justice Ujjal Bhuyan. 3. Registrar General, Gauhati High Court, Guwahati. 4. Deputy Commissioner, Kamrup (Metro). 5. Deputy Commissioner, Kamrup, Amingaon.	-
49.	Committee for dealing with the recruitment processes of all the categories of posts of the Judicial Academy, Assam.	1. Hon'ble Mr. Justice Arup Kumar Goswami 2. Hon'ble Mr. Justice Ujjal Bhuyan	-
50.	Screening Committee for grant of financial up-gradation in respect of Officers and Staff of the Principal Seat of the Gauhati High Court, under Modified Assured Career Progression Scheme	1. Registrar (Vigilance) as Chairman 2. Joint Registrar (Administration-II) as Member 3. Deputy Registrar (Finance) as Member Secretary, and 4. Finance & Accounts Officer as Member.	-

51.	Committee to constitute a dedicated cell to publish the observations from the CCTV footage from all Subordinate Courts and Tribunals under the jurisdiction of the Gauhati High Court, in a report.	<ol style="list-style-type: none"> 1. Registrar (Judicial) 2. Registrar (Administration) 3. Joint Registrar (Vigilance) 4. Deputy Registrar (Vigilance) 5. Mr. Bikash Sarma (Programmer). 	
N.B. Hon'ble the Chief Justice will be the Chairman of all Committee.			

By Order,
Sd/- R. Phukan,
REGISTRAR GENERAL

Memo No. HC. III - 23/ 2013/ 545 / G, Dated 30th May, 2018

Copy to:-

- 1) The Registrar (_____), Gauhati High Court, Guwahati.
- 2) The Registrar, Gauhati High Court, Kohima Bench, Kohima / Aizawl Bench, Aizawl / Itanagar Bench, Naharlagun.
- 3) The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
- 4) The Joint Registrar (_____), Gauhati High Court, Guwahati.
- 5) The Deputy Registrar (_____), Gauhati High Court, Guwahati.
- 6) The Asstt. Registrar (_____), Gauhati High Court, Guwahati.
- ✓ 7) The System Analyst, Gauhati High Court, Guwahati. *He is requested to upload this Notification in the website of Gauhati High Court.*
- 8) The P.S. to Hon'ble Mr./Mrs. Justice _____ Gauhati High Court, Guwahati.
- 9) The C.A. to the Registrar General, Gauhati High Court, Guwahati.
- 10) The Court Manager, Gauhati High Court, Guwahati.
- 11) The Notice Board, Gauhati High Court, Guwahati.


REGISTRAR GENERAL

30-05-18
30/5/18

